

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:154
ANSWERED ON:22.11.2011
INVOLVEMENT OF AGENCIES IN CASTEISM
Rajaram Shri Wakchaure Bhausahb

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware of the existence of agencies engaged in propagation of fanaticism and casteism;
- (b) if so, the details thereof;
- (c) whether the Government has taken/ proposes to take steps to sensitise the citizens against these agencies;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a) to (e) There are reports regarding existence of agencies engaged in propagation of fanaticism and casteism.

As per Seventh Schedule, 'Police' and 'Public Order' are State subjects under the Constitution, and as such the primary responsibility of prevention, detection and investigation lies with the State Governments and Union Territory Administrations. Constitution of India provides adequate constitutional and legal safeguards to ensure the safety and security of minorities and other weaker sections of the society. Government of India through various schemes augments the capacity of State Governments/Union Territory Administration for better implementation of measures which help in promoting Social and Communal harmony through awareness raising and education of the larger sections of the society. Government of India also advises through advisories from time to time urging the State Governments/Union Territory Administrations to guard against activities of anti-social and anti-national groups and to monitor for prevention of any untoward incident.